

GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
RAJYA SABHA
QUESTION NO 09.11.2010
ANSWERED ON
PICTORIAL WARNINGS ON TOBACCO PACKETS

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Sardar Sukhdev Singh Dhindsa

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :-

- (a) whether Government has taken a final decision on pictorial warnings on tobacco packets; and
- (b) if not, the status of the proposal?

ANSWER

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE

(SHRI S. GANDHISELVAN)

(a) Yes, Government of India has already notified the Cigarettes and Other Tobacco Products (Packaging and Labeling) Rules, 2008, vide GSR No. 182 (E), dated 15th March, 2008 and S.O. 2815 (E) dated 28th November 2008, which mandates that the specified health warnings will be carried on all tobacco product packages meant for consumer use with effect from 31st May 2009.

(b) Does not arise.